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ITEM NO.43

COURT NO.10

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21909/2013

(From the judgement and order dated 08/03/2013 in CMWP No.731/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ORIENTAL STRUCTURAL ENGINEERS(P) LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and prayer for
interim relief and office report)

WITH

SLP(C) NO. 22643 of 2013

(With appln(s) for permission to file additional documents and prayer for
interim relief and office report)

Date: 24/02/2014 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Kavin Gulati, Sr. Adv.
Mr. Pawanshree Agrawal, Adv.

For Respondent(s) Mr. Vibhu Tiwari, Adv.
for Mr. Ravi Prakash Mehrotra, Adv.(N.P.)

UPON hearing counsel the Court made the following
O R D E R

List on 22nd April, 2014 for Final Disposal.

(Jayant Kumar Arora)	(Sneh Bala Mehra)	
Sr. P.A.	Assistant Registrar	